

LOK SABHA  
UNSTARRED QUESTION NO.2134  
TO BE ANSWERED ON 2.12.2019

**Production of PNG/CNG**

2134. MS. MIMI CHAKRABORTY:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the present status of import and in-house production of PNG & CNG in the country;
- (b) the details of progress of Paradip-Haldia-Barauni oil pipeline and Jagdishpur-Dhamra project with current development of Indradhanush for North east therein;
- (c) the proposal to set up direct CNG network in all metros and cities of the country;
- (d) whether the Government proposes to set up gas storage terminal in Kolkata/Haldia port with the supply of gas by Bangladesh Government towards business development; and
- (e) if so, the details of the agreement, if any, and if not, the reasons therefor?

**ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्री

(श्री धर्मन्द्र प्रधान)

**MINISTER OF PETROLEUM AND NATURAL GAS  
(SHRI DHARMENDRA PRADHAN)**

(a) As per information provided by Petroleum Planning and Analysis Cell (PPAC), approximately 18,646 MMSCM of Natural gas has been produced domestically and approximately 19,031 MMSCM of LNG has been imported in the country during the period April-October, 2019. This gas also caters to demand of Piped Natural Gas (PNG) and Compressed Natural Gas (CNG).

(b) Petroleum and Natural Gas Regulatory Board (PNGRB) has authorized GAIL to develop 2,655 km long Jagdishpur-Haldia-Bokaro-Dhamra Pipeline (JHBDPL) project and approximately 750 km long Barauni - Guwahati pipeline as its integral part which will connect North East region with the National Gas Grid and is at various stages of execution. Indradhanush Gas Grid Limited, a Joint Venture Company (JVC), has been incorporated to develop trunk pipeline connectivity in all North Eastern States. Various pre-project activities like preparation of Detailed Feasibility Report (DFR), Route Survey, Identification of land etc. are being done. With

respect of Paradip-Haldia-Barauni Oil pipeline, physical progress of 26.51% has been made as on 1.11.2019.

(c) Petroleum & Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006. PNGRB identifies the GAs for the development of CGD network depending on the natural gas pipeline connectivity/natural gas availability and techno-commercial feasibility. PNGRB has authorized 229 GAs covering 407 districts for development of CGD network across the country.

(d) & (e) No such proposal is under consideration of Government at present.

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